

**GOVERNMENT OF INDIA  
HUMAN RESOURCE DEVELOPMENT  
LOK SABHA**

UNSTARRED QUESTION NO:595

ANSWERED ON:07.08.2013

FUNDS TO NGOS UNDER SSA

Jaiswal Shri Gorakh Prasad ;Singh Rajkumari Ratna

**Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:**

- (a) whether the Government is providing assistance to Non-Governmental Organizations (NGOs) under the Sarva Shiksha Abhiyan (SSA) in the country including Uttar Pradesh;
- (b) if so, the details thereof along with the funds allocated to various NGOs during the last three years and the current year, State-wise and year-wise;
- (c) the mechanism put in place to monitor such NGOs;
- (d) whether instances of irregularities, mismanagement, corruption and violation of guidelines by the NGOs have been reported during the above period and if so, the details thereof, State-wise; and
- (e) the corrective action taken by the Government against such erring NGOs during the aforesaid period?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (Dr. Shashi Tharoor)

- (a) & (b): Under the Sarva Shiksha Abhiyan (SSA) programme, assistance to Non-Governmental Organisations (NGOs) is sanctioned by the national level Grant-in-Aid Committee (GIAC) of the SSA. The details of financial assistance provided to various NGOs during the last three years and current year is at Annexure-I.
- (c): In order to monitor such NGOs, on the completion of one year, a Joint Evaluation Team consisting of a GIAC member, a representative of the State Project Office and a representative of the Ministry visits the project and further funds are released on the basis of the evaluation report.
- (d) & (e): With regard to funds released to NGOs at Annexure-I, only one complaint was received, which on enquiry was found to be baseless.